

Central Administrative Tribunal  
Principal Bench : New Delhi

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OA No. 3289/2001  
MA No. 1232/2002  
MA No. 1482/2002

New Delhi this the 1st day of October, 2002

Hon'ble Dr. A. Vedavalli, Member (J)

D.D. Khurana  
C/o Dte. General Defence Estates,  
Ministry of Defence,  
West Block-4, R.K.Puram  
New Delhi-110 066.

Applicant

(By Applicant in person)

Versus

1. The Union of India  
Secretary, Min. of Defence,  
South Block, New Delhi.
2. The Directorate General,  
Defence Estates,  
Min. of Defence, West Block-4,  
RK Puram, New Delhi.
3. CDA Hqrs,  
6 Block, New Delhi.
4. The Joint Secretary (Training) and  
Chief Administrative Office,  
C-II Hutmanta, New Delhi-110 011. Respondents

(By Advocate: Shri B.K. Aggarwal)

O R D E R (Oral)

Hon'ble Dr. A. Vedavalli, Member (J)

Applicant who is present in person seeks permission to withdraw MA No. 1482/2002. Permission granted. MA No. 1482/2002 is dismissed as withdrawn.

Applicant seeks permission to withdraw OA No. 3289/2001 together with MA No. 1232/2002 with liberty to file a fresh OA. Permission granted. OA No. 3289/2001 and MA No. 1232/2002 are dismissed as withdrawn.

Applicant is granted to file a fresh OA, is so Advised, in accordance with law.

A. Vedavalli

( Dr. A. Vedavalli )  
Member (J)

\*Mittal\*